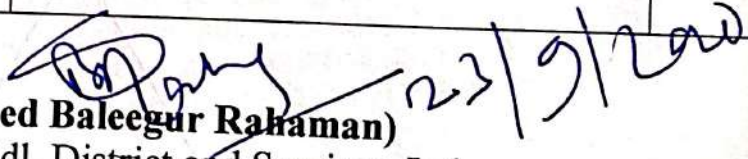


In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 24.09.2020

(Morning Session)	(Afternoon Session)
<b>Objection / Hearing</b> 1. R.A. No. 5062/2019 2. M.C. No. 5090/2020 3. R.A. No. 5057/2020 <b>Hear Before Charge</b> 4. S.C. 5015/2019 <b>Call on</b> 5. S.C. No. 5027/2019 <b>Arguments</b> 6. CrI.A.No. 5014/2019 7. M.C. No. 5027/2020 8. R.A. No. 5045/2017 9. R.A.No. 5036/2016 10. R.A.No. 5046/2018 11.R.A.No.5031/2018 12.R.A.No. 5035/2016 13.M.A.No. 5002/2017 14.M.A.No. 5003/2017 15.M.A.No. 5007/2020	<b>Arguments</b> 1. P & SC No. 5004/2019 2. P & SC No. 5003/2019 3. R.A. No. 5049/2020 4. R.A. No. 5100/2017 5. R.A. No. 5023/2016 6. R.A. No. 5053/2018 7. M.V.C. No. 460/2015 <b>Steps</b> 8. Ex.No. 5012/2019 9. M.C. No. 5009/2020 10. R.A. No. 5086/2020 11.R.A. No. 5080/2016 12.R.A. No. 5079/2016 13.M.A.No. 5033/2019 14.P & SC. No. 5035/2020 <b>Judgment</b> 15.M.C.No. 5053/2020

  
(Syed Baleegur Rahaman)  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE :**

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 and 18.09.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 24-09-2020 in the court of Addl.**

**Senior Civil Judge and JMFC, Anekal.**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	O.S. No. 929/2012	Hearing
2	O.S. No. 670/2013	Hearing
3	O.S. No. 738/2014	Hearing
4	O.S. No. 1035/2015	Hearing
5	O.S. No. 1084/2016	Hearing
6	O.S. No. 558/2020	Hearing
7	O.S. No. 1990/2006	Arguments
8	O.S. No. 740/2007	Arguments
9	O.S. No. 516/2020	Summons
10	O.S. No. 536/2020	Summons
11	O.S. No. 600/2012	Issues
12	O.S. No. 872/2012	Issues
13	O.S. No. 824/2015	Issues
14	O.S. No. 862/2015	Issues
15	O.S. No. 1406/2015	Issues
<b>Afternoon Session</b>		
16	O.S. No. 950/2016	Issues
17	O.S. No. 785/2008	Steps
18	O.S. No. 773/2011	Steps
19	O.S. No. 835/2012	Steps
20	O.S. No. 887/2013	Steps
21	O.S. No. 1360/2014	Steps
22	O.S. No. 1152/2015	Steps
23	O.S. No. 916/2015	Steps
24	O.S. No. 716/2016	Steps
25	O.S. No. 687/2016	Steps
26	O.S. No. 1032/2016	Steps
27	O.S. No. 795/2017	Steps
28	O.S. No. 926/2017	Steps
29	O.S. No. 547/2017	Steps
30	O.S. No. 1062/2018	Steps

Sd/-  
Addl. Senior Civil Judge and JMFC,  
Anekal.

**In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.**  
**Cause List Dated :- 24.09.2020**

<b><u>Morning Session</u></b>	<b><u>Stage of the Case</u></b>
1) CC No.1157/2008	Arguments
2) CC No.608/2009	Arguments
3) CC No.652/2009	Arguments
4) CC No.711/2009	Arguments
5) CC No.1153/2008	Arguments
6) CC No.1422/2008	Arguments
7) CC No.1506/2008	Arguments
8) CC No.815/2012	Hear Before Charge
9) CC No.363/2015	Hear Before Charge
10) CC No.761/2016	Hear Before Charge
11) CrL.Misc No.463/2020	Evidence
12) CrL.Misc No.615/2015	Arguments
13) CrL.Misc No.315/2016	Arguments
14) PCR No.482/2016	Hearing
15) OS No.222/2020	Hearing
<b>*After Noon Session*</b>	
1) OS No.312/2012	Further Arguments
2) OS No.24/2013	Hearing
3) OS No.310/2012	Evidence
4) OS No.522/2012	Evidence
5) OS No.150/2015	Evidence
6) OS No.539/2015	Evidence
7) OS No.275/2019	Evidence
8) OS No.62/2005	Arguments
9) OS No.194/2015	Issues
10) OS No.154/2017	Issues
11) OS No.144/2010	Further chief
12) CC No.1065/2016	Hear Before Charge
13) CC No.1447/2016	Hear Before Charge
14) CC No.1519/2016	Hear Before Charge
15) CC No.1053/2017	Hear Before Charge

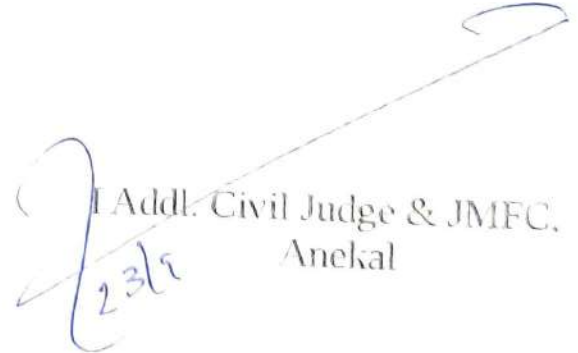
**NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**

*Gokula K.*  
**Prl.Civil Judge and JMFC.,  
Anekal.**

Matter listed on 24.09.2020 for hearing in the court of I Addl. Civil Judge & JMFC,  
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS.No.619/2012	16	OS.No.163/1991
2	OS.No.693/2013	17	OS.No.229/2009
3	OS.No.537/2013	18	OS.No.283/2009
4	OS.No.511/2018	19	OS.No.891/2012
5	OS.No.523/2018	20	OS.No.789/2012
6	OS.No.473/2018	21	OS.No.643/2012
7	OS.No.331/2014	22	OS.No.409/2013
8	OS.No.589/2014	23	OS.No.397/2013
9	OS.No.299/2015	24	OS.No.505/2014
10	OS.No.377/2015	25	OS.No.495/2017
11	OS.No.461/2015	26	OS.No.347/2017
12	OS.No.297/2015	27	OS.No.349/2017
13	OS.No.523/2016	28	OS.No.221/2017
14	OS.No.217/2017	29	OS.No.361/1997
15	OS.No.385/2019	30	Ex.No.4/2012

All matters are listed for hearing.

  
I Addl. Civil Judge & JMFC,  
Anekal


Note: All advocates are required to strictly follow SOP dated 18-09-2020  
issued by the Hon'ble High Court of Karnataka.

**Matter listed on 24-09-2020 for hearing in the court of II Addl.  
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 886/12	Arguments	1	OS.No. 127/09	Arguments
2	OS.No. 2/13	Arguments	2	OS.No. 450/16	Arguments
3	OS.No. 296/09	Hearing	3	OS.No. 246/10	Hearing
4	OS.No. 121/15	Hearing	4	OS.No. 255/18	Hearing
5	OS.No. 95/11	Hearing	5	OS.No. 62/18	Hearing
6	OS.No. 283/13	Hearing	6	OS.No. 355/08	Hearing
7	OS.No. 464/18	Hearing	7	OS.No. 263/18	Hearing
8	OS.No. 96/17	Hearing	8	OS.No. 279/18	Hearing
9	OS.No. 171/08	Hearing	9	OS.No. 268/12	Hearing
10	OS.No. 187/18	Hearing	10	OS.No. 41/17	Hearing
11	OS.No. 796/12	Hearing	11	OS.No. 626/13	Evidence
12	OS.No. 61/17	Hearing	12	OS.No. 13/17	Evidence
13	OS.No. 318/14	Hearing	13	OS.No. 135/18	Evidence
14	OS.No. 392/18	Evidence	14	OS.No. 11/09	Evidence
15	OS.No. 382/18	Evidence	15	OS.No. 245/16	Evidence

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated  
27-08-2020 issued by the Hon'ble High Court of Karnataka.**

  
23/09  
II Addl. Civil Judge & JMFC,  
Anekal.